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OA-85/2026/EZ

NGT Kolkata <pgngtkolkata@gmail.com>

**Fwd: Fw: Complaint against Ostapal Mines for polluting the Dhamsa Nala**

1 message

National Green Tribunal, Eastern Zone Bench, Kolkata <ngtjudicial-kolkata@gov.in>  
To: pgngtkolkata <pgngtkolkata@gmail.com>

Fri, Sep 12, 2025 at 10:31 AM

--  
Regards/सादर

Judicial Section न्यायिक अनुभाग  
National Green Tribunal / राष्ट्रीय हरित अधिकरण  
Eastern Zone Bench / पूर्वी क्षेत्रीय न्यायपीठ,  
New Town, Kolkata / न्यू टाउन, कोलकाता - 700161  
Ph./संपर्क - 033-2324 0089  
Email: [ngtjudicial-kolkata@gov.in](mailto:ngtjudicial-kolkata@gov.in)

=====  
Forwarded message  
From: RK SINGH <[g\\_medal@rediffmail.com](mailto:g_medal@rediffmail.com)>  
To: "ngtjudicial-kolkata" <[ngtjudicial-kolkata@gov.in](mailto:ngtjudicial-kolkata@gov.in)>  
Date: Fri, 12 Sep 2025 08:02:28 +0530  
Subject: Fw: Complaint against Ostapal Mines for polluting the Dhamsa Nala  
=====

REGARDS. RK Singh. DIN 10616965, BE Goldmedal, GATE Rank 14,FCC RQP 9337195659, RD 1 SATYENDRA NAGAR AURANGABAD 824101

From:[g\\_medal@rediffmail.com](mailto:g_medal@rediffmail.com)  
Sent: Thu, 27 Jan 2022 17:52:44  
To: <[ngtjudicial-kolkata@gov.in](mailto:ngtjudicial-kolkata@gov.in)>,"registrarngt-kolkata"<[registrarngt-kolkata@gov.in](mailto:registrarngt-kolkata@gov.in)>,"ngtpb.pg"<[ngtpb.pg@gmail.com](mailto:ngtpb.pg@gmail.com)>,"supremecourt"<[supremecourt@nic.in](mailto:supremecourt@nic.in)>  
Subject: Fw: Complaint against Ostapal Mines for polluting the Dhamsa Nala

Sir,  
I was Head Mines with FACOR since 2016.  
Vedanta Ltd took over FACOR in Sep 2020 and bypassed me.  
They discharged 15Lacs Cumt carcinogenic water in Dhamsal Nala.  
Ospcb connived with Vedanta.  
It has all merits of PIL. Pls Help.  
Forwarding whatsapp chat proving bypassing ETP in the knowledge of CEO Vedanta and bribe to RO PCB Jajpur in separate mail.

REGARDS.

RK Singh

8544630357

From: "RK SINGH"<[g\\_medal@rediffmail.com](mailto:g_medal@rediffmail.com)>  
Sent: Thu, 27 Jan 2022 16:35:33 GMT+0530  
To: "registrarngt-kolkata@gov.in"<[registrarngt-kolkata@gov.in](mailto:registrarngt-kolkata@gov.in)>

Subject: Fw: Complaint against Ostapal Mines for polluting the Dhamsa Nala

REGARDS.

RK Singh, Laxmi Bhawan Kuans 756100  
Mining  
9437499038

8544630357

From: "RK SINGH"<g\_medal@rediffmail.com>  
Sent: Thu, 27 Jan 2022 16:23:08 GMT+0530  
To: <ngtpb.pg@gmail.com>, <rg.ngt@nic.in>, <supremecourt@nic.in>, <info@transparencyindia.org>  
Subject: Fw: Complaint against Ostapal Mines for polluting the Dhamsa Nala

REGARDS.

RK Singh  
8544630357

From: "RK SINGH"<g\_medal@rediffmail.com>  
Sent: Tue, 26 Oct 2021 09:13:14 GMT+0530  
To: "rg.ngt@nic.in"<rg.ngt@nic.in>, "supremecourt@nic.in"<supremecourt@nic.in>, "info2525"<info@transparencyindia.org>  
Subject: Fw: Complaint against Ostapal Mines for polluting the Dhamsa Nala

REGARDS. RK Singh, Laxmi Bhawan Kuans 756100 Mining 9437499038 Sent from RediffmailNG on Android From: biswa ranjan paramguru <paramguru.biswa@gmail.com> Sent: Mon, 17 May 2021 21:22:40 GMT+0530 To: dm-jajpur@nic.in, spjip.odpol@nic.in Subject: Complaint against Ostapal Mines for polluting the Dhamsa Nala Sir, Kindly find attach the Complaint against Ostapal Mines for polluting the Dhamsa Nala by illegally discharging untreated hexavalent Chromium Mines Water into this natural drain. Thanking You, with regards Biswaranjan Paramguru Advocate, Supreme Court of India

5 attachments

DISCHARGE OF EFFLUENTS INTO BANASALA NALLAH  
CPCB shies away from Vedanta pollution issue

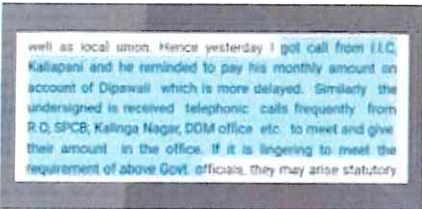


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160K

ଜବାବ ଦେଉଛି ସିପିସିବି



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19K

ନୂଆ ହାସ୍ତକ୍ରିଆପଣାଆ: ବେଗଳ



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157K



Complaint\_Ostapal.pdf  
688K

## DISCHARGE OF EFFLUENTS INTO DAMSALA NULLAH

# CPCB shies away from Vedanta pollution issue

POST NEWS NETWORK

**Jajpur, August 31:** Though the Central Pollution Control Board (CPCB) has sought a reply from the State Pollution Control Board (SPCB) on its clean chit to Vedanta-owned Facor Ostapal chromite mines in Sukinda over discharge of toxic effluents into Damsala nullah, the latter continues to maintain its silence on the issue and is yet file a reply, a report said.

The Facor Ostapal chromite mines are being operated by the Vedanta group in Sukinda. It is alleged that the industrial and mining giant is discharging toxic effluents from the mines into Damsala nullah and polluting the water body, which is a natural stream in the area.

The effluents containing various harmful chemicals and minerals have been posing a major health risk to the people in the area. A case regarding the alleged



discharge of toxic effluents into the Damsala nullah is sub-judice before the CPCB.

Proof regarding the allegations was confirmed from a WhatsApp chat between the Vedanta mining staff. Despite the serious allegations, the regional officer of SPCB at Kalinganagar has given a clean chit to Vedanta. A report in this regard has been submitted by the member secretary of SPCB before the CPCB, June 21.

However, MK Choudhury of DH-PR division of CPCB shot off a let-

ter (CB/PR/PG/2021-22) to the member secretary of SPCB seeking his reply after the petitioner RK Singh raised objections to the clean chit given to Vedanta. SPCB is yet to file its response on the issue while, the CPCB too has fallen silent.

According to the complaint, around 15 lakh cubic metres of toxic water and effluents were discharged into the Damsala nullah over a month instead of sending it to the effluent treatment plant of the mining major. Peeved over the development, the complainant RK Singh as well as the residents had lodged complaints with the Union government's Centralised Public Grievance Redress and Monitoring System as well as with Jajpur District Collector and SPCB.

As directed by the CPCB, the SPCB conducted a probe into the charges but submitted a report giving a clean chit to Vedanta. The SPCB ruled out any discharge of effluents into Damsala nullah

by Vedanta.

Later, the complainant RK Singh lodged a complaint before the CPCB July 6, 2021 alleging that the discharge of effluents into Damsala nullah has been proved. He alleged that either the official of the SPCB conducting the investigation is ignorant of the matter or has submitted a favourable report yielding to pressures from Vedanta. He urged the CPCB to conduct a fair and impartial probe into the charges.

Accordingly, the CPCB has sought a reply from SPCB asking the latter to clarify the charges made by the complainant. Meanwhile, the complainant Singh has filed several reminders before the CPCB through e-mails but the former is yet to respond to his queries.

Repeated attempts to contact the SPCB regional officer Pramod Kumar Behera on his phone failed to yield any result as he did not pick up the calls.


# ଜବାବ ଦେଉନି ସିପିସିବି

ଯାଜପୁର ଅଫିସ, ୨୯/୮

ଯାଜପୁର ଜିଲା ସୁଲିଆ ଖଣି ଅଞ୍ଚଳରେ ବେଦାନ୍ତ ଦ୍ୱାରା କାର୍ଯ୍ୟକାରୀ ହେଉଥିବା ଫାକର ଓସ୍ତପାଳ କ୍ରୋମାଲଟ ଖଣିରୁ ତମଶାଳା ନାଳକୁ ବର୍ଜ୍ୟଜଳ ଛାଡ଼ିବା ମାମଲା କେନ୍ଦ୍ର ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ(ସିପିସିବି)ରେ ଖୁଲିରହିଛି। ଅଭିଯୋଗର ପ୍ରମାଣ ଖୋଦ୍ ବେଦାନ୍ତର ଖଣି କର୍ମଚାରୀଙ୍କ ମଧ୍ୟରେ ହୋଇଥିବା ହାବୁଆପ୍ ରୂପ୍ କଥାବାର୍ତ୍ତାକୁ ମିଳିସାରିଛି। ଏହାସତ୍ତ୍ୱେ ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ (ଏସ୍ପିସିବି) କଳିଙ୍ଗନଗର ଆଞ୍ଚଳିକ ଅଧିକାରୀ ପ୍ରଫୁତ କରିଥିବା ରିପୋର୍ଟରେ ବେଦାନ୍ତକୁ କ୍ଲିନ୍ ଚିଟି ଦିଆଯାଇଥିଲା। ତାହାକୁ ଏସ୍ପିସିବିର ସଦସ୍ୟ ସଚିବ ରାଜ କୁନ୍ଦ ୨୧ ଚାରିଖରେ ସିପିସିବିରେ ଦାଖଲ କରିଥିଲେ। ଏନେଇ ଅଭିଯୋଗକାରୀ ଆର୍.କେ. ସିଂ ଆପତି ଉଠାଇବା ପରେ ସିପିସିବିର ଡିଏଚ୍-ପିଆର୍-ଡିଭିଜନ ପକ୍ଷରୁ ଏମ୍.କେ. ଚୌଧୁରୀ ରାଜ କୁଳାଇ ୧୩ରେ ଏସ୍ପିସିବି ସଦସ୍ୟ ସଚିବଙ୍କୁ ଜବାବ ଡଲବ (ପତ୍ରସଂଖ୍ୟା: ସିବି/ପିଆର୍/ପିଜି/୨୦୨୧-୨୨) କରିଥିଲେ। କିନ୍ତୁ ଆଜି ଯାଏ ଏସ୍ପିସିବି ପକ୍ଷରୁ ଉତ୍ତର ଦିଆଯାଇନାହିଁ। ସିପିସିବି ମଧ୍ୟ ନୀରବିଆଇଛି। କେବଳ ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ ରୁହେଁ, କେନ୍ଦ୍ର ବୋର୍ଡ ମଧ୍ୟ ନିରବ ରହିବା ବିଷୟ ସ୍ଥାନୀୟ ଜନସାଧାରଣଙ୍କୁ ଆଶ୍ଚର୍ଯ୍ୟ କରୁଛି।

ଅଭିଯୋଗ ଅନୁସାରେ ଓସ୍ତପାଳ କ୍ରୋମାଲଟ ଖଣି ଗର୍ଭରେ ରହିଥିବା ପ୍ରାୟ ୧୫ ଲକ୍ଷ ଘନମିଟର ବିଷାକ୍ତ ପାଣିକୁ ଏସୁଏ ଟ୍ରିଟମେଣ୍ଟ ପ୍ଲାଣ୍ଟ(ଇଟିପି) ବାହାରେ ତମଶାଳା

## ବେଦାନ୍ତର ଓସ୍ତପାଳ ଖଣିର ବର୍ଜ୍ୟଜଳ ପ୍ରଦୂଷଣ ମାମଲା



**CENTRAL POLLUTION CONTROL BOARD**  
(Ministry of Environment, Forest & Climate Change)  
Parvesh Bhawan, C. B. D. Cum Office Complex,  
East Arjun Nagar, Shahdara, Delhi-110012  
Tel: 22307078, 43102080, 43102454  
Website: www.cpcb.gov.in

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CB/PR/PG/2021-22/ dt: 13.07.2021

To:

The Member Secretary  
Odisha Pollution Control Board,  
A-118, Nilakanta Nagar, Unit -VIII,  
Bhubaneswar - 751012.

Sub: Vedanta Polluted Damal Nala Sukinda odisha, discharged carcinogenic approx. 15 Lacs Cumt Mine water. It is proved case. ETP in charge informed all including CEO about direct discharge to NALA. Officials didn't confront him even after solid evidence - reg.


Appeal: No. MOEA/1/A/21/000099 Date: 06/07/2021

Sir,

Please find herewith Grievance /Appeal of Sh. R.K. Singh, a resident of Amoura Post office Amoura Godari, Rohtas (Bihar) regarding the subject cited above. Details of Appeal are enclosed at Annexure-I.

It is requested to kindly look into the matter for providing appropriate reply to the petitioner with regard to the Appeal.

With regards,

Yours faithfully,  
  
(M. K. Choudhury)  
DH-PR-Division

CC to:

(i) Sh. R.K. Singh,  
Amoura Post office Amoura Godari, Rohtas (Bihar)  
Email id: replypl@rediff.com

(ii) DH-IPC-2 - for information pl.

(iii) Ps to MS - for kind information of MS pl.

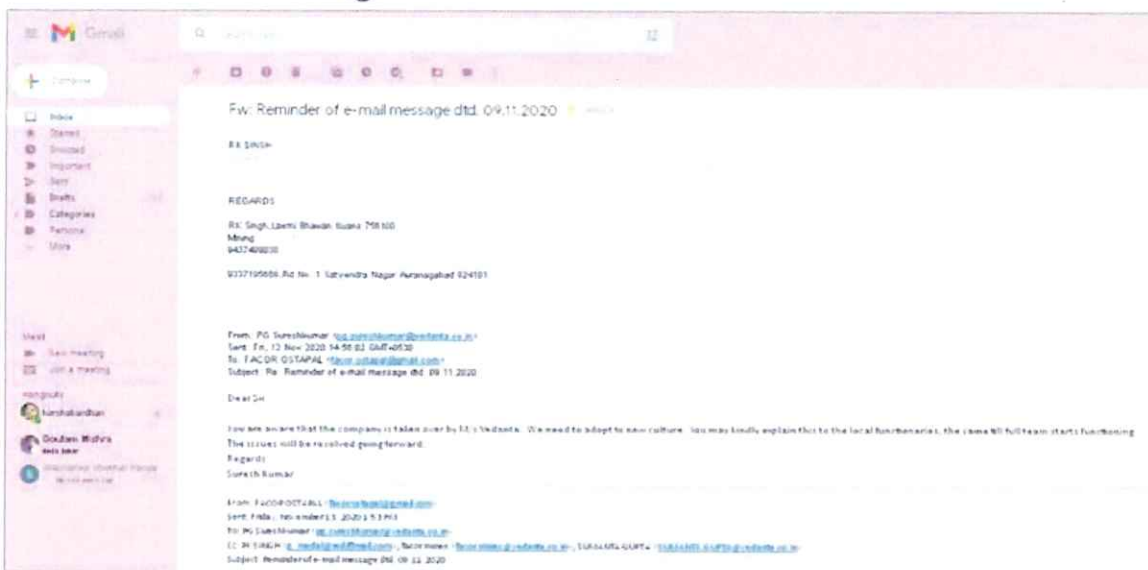
ଅଭିଯୋଗକାରୀ ଆର୍.କେ. ସିଂଙ୍କୁ ଠିକ୍ ଉତ୍ତର ଦେବା ପାଇଁ ଓଡ଼ିଶା ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ ସଦସ୍ୟ ସଚିବଙ୍କୁ ସିପିସିବି ପକ୍ଷରୁ ହୋଇଥିବା ଚିଠି।

ନାକରେ ଛଡ଼ାଯାଇଥିଲା। ଏନେଇ କେନ୍ଦ୍ର ସରକାରଙ୍କ ସେଣ୍ଟ୍ରାଲାଇଜଡ ପବ୍ଲିକ ଟ୍ରିଭାଲ୍ ରିଟ୍ରେସ ଆଫ ମନିଟରିଂ ସିଷ୍ଟମ ଏବଂ ଯାଜପୁର ଜିଲାପାଳ ଓ ଏସ୍ପିସିବିକୁ ଅଭିଯୋଗର ତଦନ୍ତ ହୋଇଥିଲେ ହେଁ

ବେଦାନ୍ତକୁ ସୁହାଇଲା ଭଳି ରିପୋର୍ଟ ସିପିସିବିଠାରେ ଦାଖଲ ହୋଇଥିଲା। ଏହାପରେ ଅଭିଯୋଗକାରୀ ଆର୍.କେ. ସିଂ ୬/୭/୨୦୨୧ରେ ସିପିସିବିରେ ଅଭିଯୋଗ କରି ଦର୍ଶାଇଥିଲେ ଯେ, ବେଦାନ୍ତ ଖଣିର ବର୍ଜ୍ୟଜଳ ସିଧାସଳଖ ତମଶାଳା ନାଳରେ ଛଡ଼ାଯାଇଥିବା ପ୍ରମାଣିତ ହୋଇସାରିଛି। ତେଣୁ ଏସ୍ପିସିବିର ତଦନ୍ତ ଅଧିକାରୀ ହୁଏତ କିଛି ଜାଣିନାହାନ୍ତି କିମ୍ବା ସେ ବେଦାନ୍ତ ନିର୍ଦ୍ଦେଶକୁ ଅନୁସରଣ କରି ତଦନ୍ତ ରିପୋର୍ଟ ଦାଖଲ କରିଥିଲେ। ତେଣୁ ଏହାର ଉପଯୁକ୍ତ ଓ ନିରପେକ୍ଷ ତଦନ୍ତ କରିବାକୁ ସେ ସିପିସିବିକୁ ଅନୁରୋଧ କରିଥିଲେ। ତଦନୁଯାୟୀ ଅଭିଯୋଗକାରୀଙ୍କୁ ଠିକ୍ ଉତ୍ତର ଦେବା ପାଇଁ ସିପିସିବି ପକ୍ଷରୁ ଏସ୍ପିସିବିକୁ ନିର୍ଦ୍ଦେଶ ହୋଇଥିଲା, ଯାହାକି କାର୍ଯ୍ୟକାରୀ ହୋଇନାହିଁ। ଇତିମଧ୍ୟରେ ଅଭିଯୋଗକାରୀ ସିଂ ଇମେଲ୍ ଯୋଗେ ଏକାଧିକ ଥର ସିପିସିବିକୁ ଉତ୍ତର ମାଗିଥିଲେ ହେଁ କୌଣସି ଜବାବ ମିଳୁନାହିଁ। ଫାକର ଖଣି କମ୍ପାନୀର ଜେନେରାଲ ମ୍ୟାନେଜର ଏ.କେ. ପାତ୍ର ୨୦୨୦ ନଭେମ୍ବର ୧୩ରେ ବେଦାନ୍ତ ସିଲ୍ଡକୁ କାଳିଆପାଣି ଆନାଧିକାରୀ, ଏସ୍ପିସିବି କଳିଙ୍ଗନଗର ଆଞ୍ଚଳିକ ଅଧିକାରୀ, ଡିଡିଏମ୍ ପ୍ରମୁଖଙ୍କ ପାଇଁ ଇମେଲ୍ ଯୋଗେ ମାସିକ ଟଙ୍କା ମାଗିଥିବାବେଳେ ସିପିସିବି ଅଧିକାରୀମାନେ ନିରବ ରହିବା ସନ୍ଦେହ ସୃଷ୍ଟି କରୁଛି। ଏନେଇ ଏସ୍ପିସିବି କଳିଙ୍ଗନଗର ଆଞ୍ଚଳିକ ଅଧିକାରୀ ପ୍ରମୋଦ କୁମାର ବେହେରାଙ୍କୁ ଯୋଗାଯୋଗ କରାଯାଇଥିଲେ ମଧ୍ୟ ସେ ଫୋନ୍ କଲ୍ ଗ୍ରହଣ କରି ନ ଥିଲେ।

well as local union. Hence yesterday I got call from I.I.C, Kaliapani and he reminded to pay his monthly amount on account of Dipawali which is more delayed. Similarly the undersigned is received telephonic calls frequently from R.O, SPCB, Kalinga Nagar, DDM office etc. to meet and give their amount in the office. If it is lingering to meet the requirement of above Govt. officials, they may arise statutory

# ନୂଆ ସଂସ୍କୃତି ଆପଣାଅ: ବେଦାନ୍ତ



୨୦୨୦ ନଭେମ୍ବର ୧୩ରେ ବେଦାନ୍ତର ସିଇଓ ପି.ଜି. ସୁରେଶ କୁମାର ଓସ୍ତପାଳ ଖଣିର ସିନିୟର ମ୍ୟାନେଜର ଏ.କେ. ପାତ୍ରଙ୍କୁ ପଠାଇଥିବା ଭରସର ଇ-ମେଲ୍।

## ହର୍ଷବର୍ଦ୍ଧନ ବେହେରା ଯାକପୁର ଅପିସ, IIT

ଅର୍ଥ ବଳରେ ବିଭିନ୍ନ ସରକାରୀ ଅଧିକାରୀଙ୍କୁ ହାତରେ ରଖି କିଭଳି ଲୋକଙ୍କୁ ବମନ କରାଯାଇପାରୁଛି ତାହାର ପକ୍ଷେ ନିକଟରେ ବେଦାନ୍ତ କମ୍ପାନୀର ଏକ ଆଭ୍ୟନ୍ତରୀଣ ଇ-ମେଲ୍‌ରୁ ଜଣାପଡ଼ିଥିଲା। ୨୦୨୦ ନଭେମ୍ବର ୧୩ରେ ପାକର ଓସ୍ତପାଳ ଖଣିର ସିନିୟର ମ୍ୟାନେଜର ଏ.କେ. ପାତ୍ର ବେଦାନ୍ତର ଟିପ୍ ଏକ୍ସିକ୍ୟୁଟିଭ ଅପିସର (ସିଇଓ) ପି.ଜି. ସୁରେଶ କୁମାରଙ୍କ ନିକଟକୁ ସେହି ଇ-ମେଲ୍ ପଠାଇଥିଲେ। କିଛିଦିନ ହେଲା ନିର୍ଦ୍ଦିଷ୍ଟ ଅର୍ଥ ପାଇ ନ ଥିବାରୁ ସ୍ଥାନୀୟ ପ୍ରଶାସନ ଯଥା କାଳିଆପାଣି ଆନାଧିକାରୀ, ତେସୁଟି ଡାଇରେକ୍ଟର ଅଫ ମାଇନିଂ କାର୍ଯ୍ୟାଳୟ, ରାଜ୍ୟ ପ୍ରଦୁଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ (ଏସ୍ପିସିବି)ର କଳିଙ୍ଗନଗର ଆଞ୍ଚଳିକ

ଅଧିକାରୀ ପ୍ରମୁଖଙ୍କ ମାସିକ ଆବଶ୍ୟକତାକୁ ପୂରଣ କରାଯାଇ ପାରିନାହିଁ ବୋଲି ଉକ୍ତ ଇ-ମେଲ୍‌ରେ ଦର୍ଶାଯାଇଥିଲା। ଏନେଇ 'ପ୍ରଶାସନକୁ ସମାଧିବ ଏମିତି' ଶୀର୍ଷକ ଏକ ଖବର ରାତ୍ର ଜୁଲାଇ ୨୯ରେ ଧରିତ୍ରୀର ପ୍ରଥମ ପୃଷ୍ଠାରେ ପ୍ରକାଶ ପାଇଥିଲା। ଇତିମଧ୍ୟରେ କମ୍ପାନୀର ଆହୁରି ଅନେକ ଇ-ମେଲ୍ ଆମର ହସ୍ତଗତ ହୋଇଛି। ସେଥିମଧ୍ୟରୁ ଗୋଟିଏ ହେଉଛି ପାକର ଓସ୍ତପାଳ ଖଣିର ସିନିୟର ମ୍ୟାନେଜରଙ୍କ ଇ-ମେଲ୍‌କୁ ନେଇ ବେଦାନ୍ତ ସିଇଓ ସୁରେଶ ଦେଇଥିବା ଭରସ। ଏଥିରେ ସୁରେଶ ଭଲେଖ କରିଛନ୍ତି ଯେ, 'ଆପଣ ଜାଣିଛନ୍ତି କମ୍ପାନୀ ବେଦାନ୍ତକୁ ହସ୍ତାନ୍ତର ହୋଇଛି। ଆମକୁ ନୂଆ ସଂସ୍କୃତି ଆପଣାଇବା ଆବଶ୍ୟକ। ଯେ ପର୍ଯ୍ୟନ୍ତ ପୁଲ୍ ଟିମ୍‌ସର କାର୍ଯ୍ୟ ଆରମ୍ଭ ନ ହୋଇଛି ସେ ପର୍ଯ୍ୟନ୍ତ ଆପଣ ସ୍ଥାନୀୟ ଅଧିକାରୀମାନଙ୍କୁ ଏହା

ବୁଝାଇପାରିବେ।' ବେଦାନ୍ତ ସିଇଓ ଦେଇଥିବା ଏହି ଭରସାରୁ କମ୍ପାନୀ କିଭଳି ଓଡ଼ିଶାରେ ପ୍ରଶାସନକୁ ସମାନ୍ତରିତ ଅଧିକ ସମ୍ପୂର୍ଣ୍ଣ ହେଉଛି। ପ୍ରଶାସନିକ ଅଧିକାରୀମାନେ ବନ୍ଧା ପଡ଼ିଥିବାରୁ ବେଦାନ୍ତ ନିଜ ଇଚ୍ଛା ମୁତାବକ କାମ କରୁଛି। ଫଳସ୍ଵରୂପ ଭାରତ ସରକାରଙ୍କ ତାଲିକାରେ କେନ୍ଦ୍ରୀୟ ଅଫ ମାଇନିଂ ସେପ୍ଟି (ଡିଜିଏମ୍‌ଏସ୍) ପକ୍ଷରୁ ୨୩/୩/୨୦୨୧ରେ ଓସ୍ତପାଳ କ୍ରୋମାଇଟ୍ ଖଣିକୁ ଅସ୍ଥାୟୀ ଭାବେ ବନ୍ଦ ପାଇଁ ଦିଆଯାଇଥିବା ନିର୍ଦ୍ଦେଶକୁ କେବଳ ବେଦାନ୍ତର ନୁହେଁ, ସେହି ଖଣିକୁ ବନ୍ଦ କରିବାକୁ କୌଣସି ପଦକ୍ଷେପ ନିଆଯାଇ ନାହିଁ। ବେଦାନ୍ତଠାରୁ ପ୍ରବଳ ମାତ୍ରାରେ ଲାଭ ପାଉଥିବା ପ୍ରଶାସନିକ ଅଧିକାରୀ କମ୍ପାନୀର ବେଆଇନ କାର୍ଯ୍ୟ ପ୍ରତି ଆଖି ବନ୍ଦ କରିଦେଉଛନ୍ତି। ଏହାଦ୍ୱାରା ଜନସାଧାରଣ ଗୁରୁତର କ୍ଷତି ସମ୍ଭୁତ୍ତି।

ପୃଷ୍ଠା-୪



NGT Kolkata <pgngtkolkata@gmail.com>

**Fwd: Vedanta poisoned dhamsa Nala sukinda**

1 message

**National Green Tribunal, Eastern Zone Bench, Kolkata** <ngtjudicial-kolkata@gov.in>  
To: pgngtkolkata <pgngtkolkata@gmail.com>

Fri, Sep 12, 2025 at 10:31 A

--

Regards/सादर 

Judicial Section न्यायिक अनुभाग  
National Green Tribunal / राष्ट्रीय हरित अधिकरण  
Eastern Zone Bench / पूर्वी क्षेत्रीय न्यायपीठ,  
New Town, Kolkata / न्यू टाउन, कोलकाता - 700161  
Ph./संपर्क - 033-2324 0089  
Email: ngtjudicial-kolkata@gov.in

==== Forwarded message =====  
From: RK SINGH <g\_medal@rediffmail.com>  
To: <ngtjudicial-kolkata@gov.in>  
Date: Thu, 11 Sep 2025 22:36:19 +0530  
Subject: Vedanta poisoned dhamsa Nala sukinda  
==== Forwarded message =====

Sir,

I filed complaint with NGT KOLKATA BUT WAS ADVISED TO FILE PROPER CASE .  
I HAVE PROOFS AND WISH TO DEPOSE.

REGARDS. RK Singh. Independent Director ( Listed Company),DIN 10616965,&nbsp; BE Goldmedal, GATE Rank 14,FCC  
RQP 9337195659, RD 1 SATYENDRA NAGAR AURANGABAD 824101

**3 attachments**



IMG-20230208-WA0004.jpg  
312K



IMG-20230208-WA0002.jpg  
291K



IMG-20221229-WA0000.jpg  
269K

May 23, 2020

Messages and calls are end-to-end encrypted. No one outside of this chat, not even WhatsApp, can read or listen to them. Tap to learn more.

Sir, shared WO of monitoring to visiontech, they didn't confirm. Presently we can't change rate. Regards

8:43 AM ✓✓

Company being run by RP as per court order

9:03 AM ✓✓

I have requested him. He will talk to you.

12:10 PM

Thanks Sir

12:12 PM ✓✓

May 24, 2020

He didn't speak,if he can't do at present rate,we will renew to present team.

10:02 AM ✓✓

I called him,he is ready now.

10:29 AM ✓✓



Message





Mine's Important issues

Coelho, Patra, You

November 2, 2020

Nanda S

Arrangement is being done to discharge the flow from 300mm pipe line directly to outside **bypassing** the treatment facilities at ETP.

7:44 AM

Nanda S

Arrangement is being done to discharge the flow from 300mm pipe line directly to outside bypassing the treatment facilities at ETP.

As the ETP has lower handling capacity than the estimated discharge.

7:46 AM

Patra A

Rudranarayan Jena

We want to shift our pumps to lower RL , after that we can start ore production related work in Kaltarangi Atta Mines ....

Okay, Jena babu.

7:51 AM

Forwarded many times



Message



← Thread

Open app



विनय श्रीवास्तव @me\_Vinayrbl · 1h

...

धन्यवाद @VedantaLimited व @NavinAgarwal\_V की नाजायज पैदावार हैकर्स का जिन्होंने हमारे काम व रिपोर्टिंग को एक दिन के लिये अवरोधित किया, ईसाइयत के चरण चाटक @NavinAgarwal\_V जी खैर बकरे की माँ कब तक खैर मनायेगी? @Aakhiri\_Sach टीम और दूने जोश से तुम्हारे कुकर्मों का सच दिखायेगी।



आखिरी सच @Aakhiri\_Sach · 23h

ओडिशा के सुकिंडा में आदिवासी ग्रामीण खाते हैं क्रोमाइट की धूल, सरकार खनन निधि दुर्पयोग करके अन्यत्र संगीतमय फव्वारे के साथ स्टेडियम और खेल के मैदान बनाती है।  
aakhirisach.com/2021/07/21/tri...

1

1

2



विनय श्रीवास्तव  
@me\_Vinayrbl

...

Replying to @me\_Vinayrbl

@vs06183  
@BhainsdehiWale  
@mhadevkidiwani  
@g\_medal  
@NTGLAWFIRM  
@ssshubhamsin123



**Fwd: Fw: Complaint alleging discharge of untreated mine water to Damsala Nallah by Ostapal Chromite Mine of M/s FACOR Ltd...reg**

1 message

National Green Tribunal, Eastern Zone Bench, Kolkata <ngtjudicial-kolkata@gov.in>  
To: pgngtkolkata <pgngtkolkata@gmail.com>

Mon, Sep 15, 2025 at 11:00 AM

--  
Regards/सादर 

Judicial Section न्यायिक अनुभाग  
National Green Tribunal / राष्ट्रीय हरित अधिकरण  
Eastern Zone Bench / पूर्वी क्षेत्रीय न्यायपीठ,  
New Town, Kolkata / न्यू टाउन, कोलकाता - 700161  
Ph./संपर्क - 033-2324 0089  
Email: [ngtjudicial-kolkata@gov.in](mailto:ngtjudicial-kolkata@gov.in)

===== Forwarded message =====

From: RK SINGH <[g\\_medal@rediffmail.com](mailto:g_medal@rediffmail.com)>  
To: "drngt" <[dr.ngt@nic.in](mailto:dr.ngt@nic.in)>, "ngtadm" <[ngt.admn@gmail.com](mailto:ngt.admn@gmail.com)>, "ngtjudicial-kolkata" <[ngtjudicial-kolkata@gov.in](mailto:ngtjudicial-kolkata@gov.in)>  
Cc: "paribesh1" <[paribesh1@ospboard.org](mailto:paribesh1@ospboard.org)>, "Adcodishagovernor" <[adc.odishagovernor@nic.in](mailto:adc.odishagovernor@nic.in)>  
Date: Sat, 13 Sep 2025 09:32:36 +0530  
Subject: Fw: Complaint alleging discharge of untreated mine water to Damsala Nallah by Ostapal Chromite Mine of M/s FACOR Ltd...reg

===== Forwarded message =====

Sir,  
PFA,OSPCB MANIPULATED IN CONNIVANCE WITH VEDANTA-FACOR. PK BEHERA IS UNDER INVESTIGATIONS ON MY PETITION TO GOVERNOR.  
REGARDS. RK Singh. DIN 10616965, BE Goldmedal, GATE Rank 14,FCC RQP 9337195659, RD 1 SATYENDRA NAGAR AURANGABAD 824101

From: [paribesh1@ospboard.org](mailto:paribesh1@ospboard.org)  
Sent: Tue, 22 Jun 2021 14:43:17  
To: Nazimuddin <[nazim.cpcb@nic.in](mailto:nazim.cpcb@nic.in)>, [mkc.cpcb@gov.in](mailto:mkc.cpcb@gov.in), SANTOSH\_KUMAR Kuanr <[skkuanr@ospboard.org](mailto:skkuanr@ospboard.org)>, [g\\_medal@rediffmail.com](mailto:g_medal@rediffmail.com), [replypl@rediffmail.com](mailto:replypl@rediffmail.com), [rti4all@rediffmail.com](mailto:rti4all@rediffmail.com), [paramguru.biswa@gmail.com](mailto:paramguru.biswa@gmail.com)  
Subject: Complaint alleging discharge of untreated mine water to Damsala Nallah by Ostapal Chromite Mine of M/s FACOR Ltd...reg

Sir,

Please download the attachment enclosed herewith.

--  
From  
State Pollution Control Board,  
Odisha, Bhubaneswar

---

**2 attachments**



## Complain against Ashutosh

guru [Add label](#)



**Meena Kashyap** 23:21

to ncw, cp.snsrivastava, s...



Dear sir

My self Meena working as intern with Vedanta Resources working under Ashutosh Guru in online mode selection has been done from intershala website, I had just joined for before 2 days and Ashutosh guru in the name of his assignment he has told me that please called Mr Rajesh kumar singh, and told me that pls told Mr Rajesh that I am working with SFIO and told him that your file is comed under us, what I have to do against, I was unaware of the facts that case is all ready in court, when I oppose Mr Ashutosh that it's wrong he has given threaten to me, that do otherwise I will not gives marks to you, viewing that I had called Mr Rajesh, when I camed to know about facts I resigned from the post and also apologize to Mr Rajesh for the same, pls do the appropriate action against Ashutosh Guru. Details of Ashutosh guru

+91 77989 85875

Thanks and Regard

Meena kashyap